Title: Need to construct a rail over-bridge on Level Crossing No. 81/A at Himmatnagar on Himmatnagar-Ahmedabad Metre-gauge railway line in Gujarat.

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Sir, thank you very much for allowing me to table the Matters Under Rule 377.

The construction of bridge on Level Crossing no. 81/A at Himmatnagar on Himmatnagar-Ahmedabad metre-gauge railway line in the western zone in Gujarat has been lingering since years. Recently the Government of Gujarat has written to the Member Engineering Railway Board & Ex. Officio Secretary, Government of India, informing that Government of Gujarat has made a provision for the construction of ROB on Level Crossing No. 81/A on Himmatnagar-Sonasan railway section and Himmatnagar-Idar state highway (Rail location 321/5-6) in the state budget of 2003-04, and made a provision of Rs. 35 lakh. The Ministry of Railway has to provide its share of 50 per cent cost of the construction on the said over / under bridge. The Government of Gujarat has requested the Railway Ministry to approve this work and direct the concerned Railway Officials to pursue the matter for the construction of ROB.

I request the Ministry of Railway to approve and give consent to the Government of Gujarat for its 50 per cent share for construction of the ROB on the railway Level Crossing no. 81/A.